

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P. (Cr.) No. 235 of 2015**

Manoj Agarwalla @ Manoj Kumar Agarwalla & Others ... **Petitioners**

**-Versus-**

The State of Jharkhand & another ... **Respondents**

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioner : Mr. R.S. Mazumdar, Sr. Advocate

For the State : A.P.P.

For Respondent No.2 : Mr. Saurabh Shekhar, Advocate

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18/09.09.2021. This criminal writ petition has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let this matter go out of my list to be listed before another Bench with prior approval of Hon'ble the Chief Justice.

**(Sanjay Kumar Dwivedi, J.)**

*Ajay/*